

SHRI M. VALIULLA: What are the places for the marketing of handicrafts?

SHRI T. T. KRISHNAMACHARI: The report is under consideration, and the places can be decided only after the consideration is completed.

SHRI M. VALIULLA: What were the industries for which the survey was made?

SHRI T. T. KRISHNAMACHARI: The survey was made, Sir, in regard to certain specific industries. They are about 15 in number.

SHRI BHUPESH GUPTA: May I know, Sir, whether the Government have got any scheme for purchasing the stores from these handicraft industries?

SHRI T. T. KRISHNAMACHARI: That is one of the considerations, Sir, to be decided by the Handicrafts Board after taking into consideration the reports that are before them.

\*510. [*The questioner (Moulana M. Faruqi) was absent. For answer, vide col 3982 infra.*]

#### TEXTILE TRADE WITH INDONESIA

\*511. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) what has been the extent of India's textile trade with Indonesia in each of the years from 1951-52 onwards; and

(b) which other countries are trading in textiles in Indonesia and what is the extent of their trade in that country?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) and (b). A statement showing the figures of import of cotton piecegoods into Indonesia from India and other countries from 1951 to 1954 is laid on the Table of the House. Another statement containing statistics of exports from

India to Indonesia of textiles, other than cotton piecegoods, from 1951 to 1954 is also laid on the Table of the House. Similar information about other textiles imported into Indonesia from other countries is not available. There have been no imports of textiles into India from Indonesia during these years. [*See Appendix TX, Annexure No. 94.*]

SHRI M. VALIULLA: May I know, Sir, whether it is the merchants themselves who have solely done this export business of cloth and cloth yarn, or have the Government taken the initiative in the matter?

SHRI T. T. KRISHNAMACHARI: So far as the exports are concerned, they have been carried on by the merchants themselves. The initiative that the Government has put into it is by means of securing some information, which is given to appropriate Chambers of Commerce.

SHRI BHUPESH GUPTA: May I know, Sir, if the Government is considering any plans for undertaking directly the export of such goods to foreign countries?

SHRI T. T. KRISHNAMACHARI: At the moment, no, Sir.

\*512. [*Postponed to the 12th April 1955.*]

#### ESTABLISHMENT OF A JUTE MILL IN ASSAM

\*513. SHRIMATI PUSHPALATA DAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state the present position regarding the establishment of a Jute Mill in Assam?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): A licence under the Industries (Development and Regulation) Act, 1951 has been issued on the 29th January 1955 to a party on the recommendation of the Government of Assam for the establishment of a new jute mill in Assam.